

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-112
IB-1712(ND)/2019

IN THE MATTER OF:

M/s Power2SME Power Ltd.

Vs.

Kagaz printN-pack india Pvt.Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 of IBC

Order delivered on 12.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

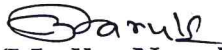
For the Respondent :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 22.03.2021


(Madhu Narula)
Court Officer